

**LOK SABHA
UNSTARRED QUESTION NO-4057
TO BE ANSWERED ON 19TH DECEMBER 2024**

EXPENDITURE OF IOC ON CSR ACCOUNT

4057 SMT. MALA ROY:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of expenditure of Indian Oil Corporation (IOC) on the Corporate Social Responsibility (CSR) account during the last five years and the current year, State-wise;
- (b) whether there are any Non-Governmental Organizations got CSR amount from IOC during the last five years and the current year; and
- (c) if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री (श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)**

(a) to (c) Oil & Gas Public Sector Undertakings (PSUs) undertake Corporate Social Responsibility (CSR) activities under the heads identified under Schedule VII of the Companies Act, 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and Care for the Elderly & Differently-abled Persons. The CSR activities are undertaken by Oil & Gas PSUs by themselves or through agencies/Department of Central/State Governments. In some cases, Oil & Gas PSUs also engage Non-Governmental Organizations (NGOs)/other agencies for implementing CSR activities. State-wise details of CSR activities undertaken, data on NGOs given CSR funds and funds spent during the last five years and the current year, is available on the website of Indian Oil Corporation (IOC) i.e. www.iocl.com. IOC had spent Rs 2160.33 crore under CSR across different States including Rs 333.79 crore given to various NGOs under CSR during the last five years and the current year.
